अध्यक्ष महोदयः फाइनेंस बिल पर म्राजाएगा।

श्री अटल बिहारी वाजपेयीः नहीं, ग्राप इस पर फिर से विचार कर लीजिए।

DR. SUBRAMANIAM SWAMY (Bombay North East): I had given notice of an adjournment motion about the need for a Central Act on Gurudwaras on the question of kirtans.....

MR. SPEAKER : Not allowed.

DR. SUBRAMANIAM SWAMY: You are from Punjab. What will your constituency think?

MR. SPEAKER: This is not a question for adjournment. Not allowed.

श्री हरीश रावत : ग्राघ्यक्ष महोदय, ग्रमरीका के राजदूत।

अध्यक्ष महोदय नाट एलाउड ।

श्री रामावतार शास्त्री (पटना) : मैं यही कह रहा था कि राकेट वाला मामला बहुत गम्भीर है ।

अध्यक्ष महोदय: कल कालिंग अटेंशन आ रहा है। थोड़ा समय तो लगता ही है, मेरे पास कोई जादू तो है नहीं।

श्री हरिकेश बहादुर (गोरखपुर) : प्रध्यक्ष महोदय, कल मैंने खुद जाकर देखा कि जो पलाई-ग्रोवर बन रहे हैं, उसमें मस्जिद धौर कब्रिस्तानों को तोड़ा जा रहा है ...। (Interruptions)**

अध्यक्ष महोदयः नाट एलाउड।

12.03 hrs.

PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF TOURISM AND CIVIL AVIATION FOR 1982-83.

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A.P. SHARMA) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Tourism and Civil Aviation for 1982-83. [Placed in Library See No. LT-3967/82].

NOTIFICATION UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951 AND IMPORTED CEMENT CONTROL (SECOND AMENDMENT) ORDER, 1982.

THE MINISTER OF INDUS-TRY AND SIEEL AND MINES (SHRI NARAYAN DATI TI-WARI): I beg to lay on the Table.

(1) A copy of Notification No. S.O. 138(E) (Hindi and English versions) published in Gazette of India dated the 17th March, 1982 regarding continuance of management of the Indian Rubber Manufacturers Limited, Calcutta beyond five years, under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951. [Placed in Library See No. LT-3968/82].

(2) A copy of the Imported Cement Control (Second Amendment Order, 1982 (Hindi and English versions) published in Notification No. 233(E) in Gazette of India dated the 31st March, 1982, under sub-section (5) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-3969/82].